

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

102

CP(IB) No.569/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY, 2018, 10:30 A.M.

Name of the Company	Manu Vyapar Pvt.Ltd.-Vs- Leverage Capital Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Sauranjain
ADVOCATE

Financial creditor

S Jain
10/7/18

ORDER

The Ld. Counsel for Financial Creditor is present.

Nobody entered appearance on the side of Corporate Debtor.

Ld. Counsel for the Financial Creditor submits that the notice has been delivered to Corporate Debtor. However, no proof produced . Financial Creditor is directed to file supplementary affidavit along with proof of service of notice to the Corporate Debtor. As requested, adjourned to 12/07/2018.

List it for further consideration on 12/07/2018.

CS

(Jinan K.R.)
Member (J)